

हैं, क्या उनके हिन्दी संस्करण भी निकाले जायेंगे;

(ख) यदि हां, तो कब; और

(ग) यदि उपरोक्त भाग (क) का उत्तर "ना" हो, तो उसके क्या कारण हैं ?

†[HINDI VERSION OF GAZETTEER

51. SHRI B. N. BHARGAVA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Hindi versions of those volumes of the "Gazetteer of India: Indian Union", which have already been printed or are going to be printed, would also be brought out;

(b) if so, when; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?]

पेट्रोल तथा रसायन मंत्री (श्री हुमायून कबिर : (क) जी हां ।

(ख) और (ग) "गजेटियर आफ इंडिया : इंडियन यूनियन" के चारों भागों के छप जाने के बाद इसके अनुवाद को हाथ में लिया जायेगा ।

†[THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) and (c) Translation of the "Gazetteer of India: Indian Union" will be taken up after all the four volumes are published.]

EAST PAKISTAN D.Ps. IN U.P.

52. SHRI J. C. CHATTERJI: Will the Minister of REHABILITATION be pleased to state:

(a) what is the total number of displaced persons from East Pakistan who are at present in Uttar Pradesh and what is the number of those who

are in the Transit Camp at Rudrapur; and

(b) how many persons in the Rudrapur Camp are (i) employed, (ii) under-employed and (iii) unemployed?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI):

(a) The total number of old and new migrants from East Pakistan in Uttar Pradesh is about 33,000 persons/7,900 families. Out of these 1,521 new migrant families are in the Rudrapur camp.

(b) 23 persons have been provided with regular employment, while 1,350 persons have been found casual employment. In addition, 115 families comprising 609 persons have been rehabilitated on land. Only 21 persons in the Rudrapur camp are unemployed at present.

CIVILIANS KILLED AND DISPLACED IN
INDO-PAK ARMED CONFLICT

53. { SHRI SITARAM JAIPURIA:
SHRI GURUDEV GUPTA:
SHRI U. S. DUGAL:
SHRI P. ABRAHAM:
SHRI JAGANNATH
PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the extent of civilian loss of life and property in air raids by Pakistan on the civil population during the recent Indo-Pakistan armed conflict;

(b) the number of persons displaced as a result of this recent Pakistani aggression and bombardment of Indian territory; and

(c) what steps have been taken to rehabilitate the displaced persons?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) the information is being collected and will be laid on the Table of the House.

†[] English translation.

(b) 2,67,000 approximately.

(c) Relief camps have been opened in the States of Jammu and Kashmir, Punjab and Rajasthan. Arrangements have been made to provide shelter, food, clothing and other necessities of life to the displaced persons. In addition, where necessary, financial assistance is being given to them to return to their homes where conditions permit.

HIGH COURT FOR DELHI

54. SHRI SITARAM JAIPURIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under Government's consideration to set up a separate High Court for Delhi;

(b) if so, when it is likely to be set up; and

(c) what would be its jurisdiction?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Yes.

(b) As soon as the necessary legislation is passed, and administrative arrangements are made.

(c) The jurisdiction of the High Court would be the Union Territories of Delhi and Himachal Pradesh.

CARE SCHOOL FEEDING PROGRAMME

55. SHRI SITARAM JAIPURIA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the CARE school feeding programme would be extended to five more States in the near future; and

(b) if so, the names of the States where the programme would be extended and the number of children who would be covered under the programme?

THE DEPUTY MINISTER OF EDUCATION (SHRIMATI SOUND- RAM RAMACHANDRAN): (a) and (b) The programme has been extended to Gujarat, Maharashtra, Madhya Pradesh, Orissa, and Uttar Pradesh during this year. The number of children proposed to be covered in these States would be 14.60 lakhs.

दिल्ली में जेब काटने के मामले

56. श्री विमलकुमार मन्नालालजी चौरड़िया : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) 1963-64 में और 30 अक्टूबर, 1965 तक की अवधि में दिल्ली में जेब काटने के कितने मामले दर्ज किए गए;

(ख) प्रत्येक वर्ष में जेब कतरों ने कुल कितनी राशि उड़ाई; और

(ग) कितने मामलों में जेब कतरे पकड़े गए और कितनी गिरफ्तारियां हुई ?

†[CASES OF PICK-POCKETING IN DELHI

56. SHRI V. M. CHORDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases of pick-pocketing registered in Delhi during the years 1963-64 and upto 30th October, 1965;

(b) the total amount pilfered by the pick-pockets in each year; and

(c) the number of cases in which the pick-pockets were arrested and the number of arrests made?]

गृह-कार्य मन्त्रालय में उपमंत्री (श्री ललित नारायण मिश्र) : (क) से (ग) सदन के सभा-पटल पर एक विवरण रख दिया गया है ।

†[] English translation.